To be Published in the Gazette of India Extraordinary Part-II, Section - 3, Sub-Section (iii)
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 33 /2015-2020
New Delhi, Dated: 24 December, 2019

Subject: Amendment in Policy condition No.2 (iii) to Chapter 95 of ITC (HS), 2017 – Schedule – 1 (Import Policy).

S.O. (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends the Policy Condition No.2 (iii) to Chapter 95 of ITC (HS), 2017 – Schedule – 1 (Import Policy), as under:

<table>
<thead>
<tr>
<th>Existing Policy Condition No.2 (iii)</th>
<th>Revised Policy Condition No.2 (iii)</th>
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<tbody>
<tr>
<td>A Certificate of Conformance from the manufacturer that representative sample of the toys being imported have been tested by an independent laboratory which is accredited by NABL, India and found to meet the specifications indicated above. The Certificate would also link the toys in the consignment to the period of manufacture indicated in the Certificate of Conformity.</td>
<td>Sample will be randomly picked from each consignment and will be sent to NABL accredited Labs for testing and clearance may be given by Customs on the condition that the product cannot be sold in the market till successful testing of the sample. Further, if the sample drawn fails to meet the required standards, the consignment will be sent back or will be destroyed at the cost of importer.</td>
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2. A new para (capital-D) is added to Section 2 (Indian Quality Standards) to the General Notes Regarding Import Policy of ITC(HS), 2017 as under:

2. (D) Import policy for Toys/Dolls etc: Import policy for Toys/Dolls and similar other recreational goods under any chapter will be governed by BIS standards as specified in Policy Conditions 2 of Chapter 95.

3. Effect of this Notification: Policy condition No.2 (iii) to chapter 95 of ITC (HS), 2017 – Schedule – 1 (Import Policy) revised and a new para is added to Section 2 (Indian Quality Standards) to the General Notes Regarding Import Policy of ITC(HS), 2017.

(Amit Yadav)
Director General of Foreign Trade &
Ex- officio Addl. Secretary to the Government of India

[Issued from F. No. 01/89/180/53/AM - 01/PC-2 (A)/Vol.III]